

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P No. 701/2017 in
O.A No. 1423/2014**

New Delhi, this the 13th day of April, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Yogesh, Age 29+ years
S/o. Sh. Kaptan Singh,
R/o. Sultanpur Dabas,
PO-Pooth Khurd, Delhi.Petitioner

(By Advocate : Mr. Rajesh for Mr. Sachin Chauhan)

Versus

1. Sh. Ashim Khurana,
Chairman, Staff Selection Commission,
Block No. 12, CGO Complex, New Delhi – 110 003.

2. Shri Gajender Singh Thakur,
Regional Director (NR),
Govt. of India, Department of Personnel and Training,
Staff Selection Commission, Block No. 12, CGO Complex,
New Delhi – 110 003. ...Respondents

(By Advocate : Mr. Gyanendra Singh for Mr. D. S. Mahendru)

ORDER (ORAL)

Mrs. Jasmine Ahmed, Member (J)

Counsel for petitioner agrees that the order of this Tribunal has been complied with. Accordingly, the C.P is closed. Notices issued to the alleged contemnors stand discharged.

(Uday Kumar Varma)
Member (A)

(Jasmine Ahmed)
Member (J)

/Mbt/